

**BUSINESS ADVISORY COMMITTEE**  
(Tenth Lok Sabha)

**FIFTIETH REPORT**  
(Presented on 22-5-1995)

The Business Advisory Committee held a sitting on Monday, the 22nd May, 1995.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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|---|--|
| (1) The Indian Penal Code (Amendment) Bill, 1994, as passed by Rajya Sabha<br>(Consideration and passing)           | 1 hour   |
| (2) The Representation of the People (Amendment) Bill, 1995.<br>(Consideration and passing)                         | 1 hour   |
| (3) The Criminal Law (Amendment) Bill 1995, after it has been passed by Rajya Sabha.<br>(Consideration and passing) | 4 hours<br>(To be taken up on Wednesday, the 24th May, 1995) |

NEW DELHI;  
May 22, 1995  

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Jyaistha 1, 1917 (Saka)

SHIVRAJ V. PATIL  
Chairman,  
Business Advisory Committee.